

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/48125/2025	M/S. KALIMATA ISPAT INDUSTRIES PVT. LTD. VS G.M.,EAST COAST RAILWAY, KHURDHA	SOURAV SUMAN BHUYAN VS	// ()	
2	D-BLAPL/35890/2025	SHYAMLAL PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	PUINTALA /218 /2025 () //	
3	D-BLAPL/35892/2025	AMIT SINGH VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /321 /2025 () //	AOR20220000371C202500185
4	D-BLAPL/35893/2025	BEDA @ NIRANJAN SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /43 /2008 () //	AOR20220000371C202500184
5	D-BLAPL/35894/2025	SANJAY @ SANJAYA GURLA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /132 /2016 () //	
6	D-BLAPL/35896/2025	SHIBANI NAIK VS STATE OF ODISHA	AKSHYA SAHU VS	NALCO /155 /2023 () //	
7	D-BLAPL/35897/2025	BUDU MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /354 /2025 () //	
8	D-BLAPL/35900/2025	TARANI BAG VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BRAJARAJNAGAR /194 /2025 () //	AOR20220002350C202500025
9	D-BLAPL/35901/2025	SUJIT NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	COLLIERY /565 /2025 () //	
10	D-BLAPL/35909/2025	KESHAB GOUDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ANGUL TOWN /691 /2025 () //	
11	D-BLAPL/35916/2025	ASHOK KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /191 /2025 () //	

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12	D-BLAPL/35918/2025	BIPIN MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	
13	D-BLAPL/35921/2025	PRAVAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /1192 /2025 () //	
14	D-BLAPL/35924/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /604 /2025 () //	
15	D-BLAPL/35926/2025	SATISH KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /249 /2025 () //	
16	D-BLAPL/35929/2025	MAINA BEGUM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLAGARH P.S. /256 /2025 () //	AOD20240000364C202500211
17	D-BLAPL/35931/2025	SAROJ KUMAR SETHI @ HEMANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KISSANNAGAR PS /89 /2025 () //	
18	D-BLAPL/35932/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	BHARATPUR PS /487 /2023 () //	
19	D-BLAPL/35933/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	CAPITAL P.S. /650 /2023 () //	
20	D-BLAPL/35934/2025	RITIK SAHOO @ SONU @ BIDKA @ BADKA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	RAGHUNATHPALI /557 /2025 () //	
21	D-BLAPL/35936/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	NAYAPALLI P.S. /440 /2023 () //	
22	D-BLAPL/35937/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	DHAULI PS /76 /2024 () //	
23	D-BLAPL/35939/2025	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	NAYAPALLI P.S. /472 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35941/2025	NARAYAN BARIHA	TARA PRASAD MOHAPATRA	LARAMBA /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35946/2025	RAKESH @ HIMANSHU PUTEL @ HIMANSHU PATEL	TARA PRASAD MOHAPATRA	KANTABANJI /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35949/2025	INDRADEBA BEHERA	BAIJAYANTI MOHANTY	DARINGBADI /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35950/2025	RAJENDRA KHATUA @ BAPI	RAJENDRA NARAYAN ROUT	SORO /230 /2025	AOR20220001558C202500224
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35951/2025	SUNIL SAGAR	SACHIDANANDA PADHEE	BARPALLI /334 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35953/2025	GANESWAR MOHANTY	BIRAJA PRASAD NANDA	KANIHA /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35954/2025	PANDA @ MOHANTY @ SAGAR NAIK	BIRAJA PRASAD NANDA	COLLIERY /565 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35955/2025	RINKU ROUT	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /142 /2025	AOR20220002454C202500144
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35967/2025	MAMATA MAJHI	PRAVASH CHANDRA JENA	RAJNAGAR /418 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35968/2025	JAGANNATH BINDHANI	PRAVASH CHANDRA JENA	RAIBANIA /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35969/2025	RAJESH KUMAR SHARMA	DIPTIREKHA NANDA	BADMAL /320 /2025	
		VS	VS	()	

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35	D-BLAPL/35970/2025	STATE OF ODISHA PRAFULLA BINDHANI VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /62 /2023 ()	
36	D-BLAPL/35972/2025	STATE OF ODISHA RANJAN MAHURI VS	PRAVASH CHANDRA JENA VS	// KAMARDA /75 /2022 ()	
37	D-BLAPL/35974/2025	STATE OF ODISHA DIBYENDU ROUL @ SIPUA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /417 /2025 ()	
38	D-BLAPL/35975/2025	STATE OF ODISHA SK. RAJAN VS	APARESH BHOI VS	// MARINE KASIA /147 /2025 ()	AOR20220001814C202500026
39	D-BLAPL/35981/2025	STATE OF ODISHA BHAWANI SHANKAR SUNA @ BHABANI SANKAR SUNA VS	SUNMYA RANJAN DAS VS	// SECTOR-7 /126 /2021 ()	
40	D-CMAPL/48036/2025	STATE OF ODISHA SAMAR RANJAN NAYAK VS	ADV. VS	// // ()	
41	D-CMP/48024/2025	STATE OF ODISHA GEETA KHANDELWAL VS	SUSANTA KUMAR BARAL VS	// // ()	
42	D-CMP/48026/2025 CMP/1854/2025	SRIKRISHNA INSTITUTE OF EDUCATIONAL TRUST, KHURDA NIHAR RANJAN MOHANTY VS	RAICHARAN MOHAPATRA VS	// // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)	
43	D-CMP/48069/2025	SOUMYARANJAN MOHANTY JEYPORE EVANGELICAL LUTHARAN CHURCH, RAY VS	PRASAD KUMAR MISHRA VS	// // ()	
44	D-CMP/48094/2025 CMP/1863/2025	PRAMOD KUMAR PATNAIK KEDAR TAREI VS	SANTOSH KUMAR MAHANTY VS	// // A.D.J.,KHALLIKOTE(Ganjam)	AOD20240000242C202500276
45	D-CMP/48103/2025	LAXMI DALAI SK.SAKHAWAT KHAN VS	NIRANJAN PRASAD PATRA VS	// // ()	
		MIR IBRAHIM @ ABO		//	

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46	D-CMP/48116/2025	BIBHUTIBHUSAN PAGAL VS MINATI SINGH	PURNA CHANDRA MISHRA VS	// 0 //	
47	D-CMP/48121/2025	RAJENDRA DAS VS GUNADHAR DAS	AMIT PRASAD BOSE VS	// 0 //	
48	D-CONTC/48038/2025 CONTC/5616/2025	ARATI RAY VS MRUTYUNJAY TRIPATHY,TAHASILDAR,TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS	// 0 //	
49	D-CONTC/48040/2025	UPENDRA BISOI VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //	
50	D-CONTC/48042/2025	PALTU BEHERA VS SATYABRATA SAHU,IAS	SAILABALA JENA VS	// 0 //	
51	D-CONTC/48043/2025	SANTOSH KUMAR MOHANTY VS SATYABRATA SAHU,IAS	SAILABALA JENA VS	// 0 //	
52	D-CONTC/48044/2025	SURESH CHANDRA PRADHAN VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000216C202500026
53	D-CONTC/48055/2025	RAMANI RANJAN BISWAL VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0 //	
54	D-CONTC/48056/2025	RATNAKAR MOHAPATRA VS ARABINDA AGRAWAL,IAS	ADV. VS	// 0 //	
55	D-CONTC/48064/2025	DULANA DEHURY VS SANGRAM KESHARI BEHERA,SUPERINTENDENT OF POLICE,PMT,CUTTACK	ADV. VS	// 0 //	
56	D-CONTC/48071/2025	SASMITA PATRO VS PRITIPARNA MISHRA,OAS	ADV. VS	// 0 //	
57	D-CONTC/48085/2025	USHAT KUMBHAR	ADV.	//	

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		VS	VS	()	
58	D-CONTC/48086/2025	RAJESH PRABHAKAR PATIL,IAS GAYADHAR BEHERA	ADV.	//	
		VS	VS	()	
59	D-CONTC/48089/2025 CONTC/5619/2025	SATYABRATA SAHU,ADDL.CHIEF SECRETARY,GOVT. OF ODISHA,REVENUE AND DISASTER MANAGEMENT DEPT,BBSR GAGAN SETHY	ADV	//	AOR20220001586C202500091
		VS	VS	()	
60	D-CONTC/48130/2025	ALOK DEHURY, OAS,REVENUE OFFICER CUM TAHASILDAR,ANGUL BABAJI CHARANA BISWAL	RAKESH BEHERA	//	
		VS	VS	()	
61	D-CONTC/48131/2025	CHANCHAL RANA,COMMISSIONER,BMC,JANPATH,BBSR SAUMENDRA KUMAR MISHRA	ADV.	//	
		VS	VS	()	
62	D-CRLA/35895/2025	SATYABRATA SAHU,IAS MANDALU BALU @ MANDALA BALU	DEVASHIS PANDA	GARBANDHA /20 /2022	
		VS	VS	()	
63	D-CRLA/35943/2025	STATE OF ODISHA NARESH BAGH	BYOMOKESH SAHOO	GOVINDPUR /90 /2014	
		VS	VS	()	
64	D-CRLA/35958/2025	STATE OF ODISHA RAGHUNATH MALLICK	MANAS KUMAR CHAND	BHUBANESWAR VIGILANCE /8 /2004	
		VS	VS	()	
65	D-CRLA/35973/2025	STATE OF ODISHA(VIG.) ADITYA KUMAR ROUT @ GUDU	ACHYUTANANDA PATTANAIAK	BHADRAK RURAL /343 /2022	
		VS	VS	()	
66	D-CRLMC/35899/2025 CRLMC/4918/2025	STATE OF ODISHA SARAT SETHI	AMULYA RATNA PANDA	BALANGA /148 /2018	
		VS	VS	J.M.F.C.,NIMAPARA(Puri)	
67	D-CRLMC/35903/2025	STATE OF ODISHA PRASANTA NAYAK	MANGU NANDY	GR/0000668/2018	
		VS	VS	MATHILI /105 /2024	
68	D-CRLMC/35907/2025	STATE OF ODISHA SK. JAIRUDDIN	DEEPAK KU SAHOO	//	
		VS	VS	/ /0	
				()	

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69	D-CRLMC/35908/2025	STATE OF ODISHA M/S. MAA MANSHA BUILDERS, KHORDHA VS SANJU DEVI AGRAWAL	SASWATI MOHAPATRA VS	// / /0 ()	
70	D-CRLMC/35910/2025	KALIA @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	BALIPATNA /58 /2015 () //	
71	D-CRLMC/35912/2025	M/S. MAA MANSHA BUILDERS, KHORDHA VS SHARMILA DEVI AGRAWAL	SASWATI MOHAPATRA VS	/ /0 () //	
72	D-CRLMC/35913/2025	SOMANATH MISHRA VS STATE OF ODISHA	SIDHESWAR RATH VS	CHANDANPUR /5 /2022 () //	
73	D-CRLMC/35914/2025 CRLMC/4893/2025	CHITRASEN BARIK VS SHRIRAM FINANCE LTD.	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000151/2023	
74	D-CRLMC/35919/2025	CHINMAYA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	MAHILA P.S. BUXIBAZAR /124 /2022 () //	
75	D-CRLMC/35922/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	BHUBANESWAR VIGILANCE /4 /2022 () //	
76	D-CRLMC/35925/2025	SESHADEV PAL @ SESADEBA PAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TANGI /250 /2025 () //	AOR20220001245C202500078
77	D-CRLMC/35927/2025 CRLMC/4900/2025	SASHIKANTA MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) ICC/0000053/2024	AOR20220001328C202500054
78	D-CRLMC/35935/2025	T.CHINTAMANI PATRA @ T.CHINTA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /174 /2003 () //	
79	D-CRLMC/35940/2025	PRAVAKAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //	

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80	D-CRLMC/35952/2025	SUBHAM KUMAR VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	//0 () //	
81	D-CRLMC/35963/2025	BISHNU PAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /106 /2025 () //	
82	D-CRLMC/35971/2025	ANANDI JAIN VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	DHARAMGARH /163 /2024 () //	AOR20220001380C202500031
83	D-CRLMP/35902/2025	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	//0 () //	
84	D-CRLMP/35904/2025	RABINDRA SETHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
85	D-CRLMP/35911/2025	BIKASH CHANDRA SETHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	//0 () //	
86	D-CRLMP/35930/2025	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	//0 () //	
87	D-CRLMP/35948/2025	ANNADA SUAR VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //	
88	D-CRLMP/35976/2025	B.P. BISHNU MAHARAJA VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	//0 () //	
89	D-CRLMP/35977/2025	HARSHIL BAIRARIA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	//0 () //	
90	D-CRLREV/35980/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /51 /2009 () //	AOR20220001662C202500241
91	D-FAO/48029/2025	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	

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		VS	VS	()	
		HRUSIKESH BISWAL		//	
92	D-FAO/48087/2025	PURNA MIRDHA	PRASANNA KUMAR MISHRA	//	
		VS	VS	()	
		GAYATRI PROJECTS LTD.		//	
93	D-FAO/48136/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500470
		VS	VS	()	
		MANORANJAN SWAIN		//	
94	D-MACA/48060/2025	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR	AMIT KUMAR NATH	//	
		VS	VS	()	
		BIDYADHAR MUDULI		//	
95	D-MATA/48054/2025	ANKUR AGARWAL	ASIT KUMAR CHOUDHURY	//	
		VS	VS	()	
		SONALI MOHAPTRA		//	
96	D-RSA/48065/2025	NARAYAN @ NARAYANA BARIK	GOKULANANDA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-RSA/48108/2025	RAMBHA@RAMBHABATI NAYAK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		MAHESWARI NAYAK		//	
98	D-RSA/48126/2025	HRUDANANDA MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		SASIMANI MOHAPATRA		//	
99	D-RVWPET/48034/2025	RAJESH BISWAL	LALIT KUMAR MAHARANA	//	
	RVWPET/256/2025	VS	VS	()	
		STATE OF ODISHA		//	
100	D-RVWPET/48134/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202500469
		VS	VS	()	
		ARUN KUMAR NATH		//	
101	D-TRP(C)/48063/2025	CHINMAYEE SAHOO	PABITRA KUMAR NAYAK	//	
	TRP(C)/417/2025	VS	VS	JUDGE, FAMILY COURT, BHADRAK (Bhadrak )	
		ABINASH CHANDRA SAHOO		CP/0000336/2025	
102	D-WA/48014/2025	DHARMAPADA GHADAI	GHANASHYAM MUDULI	//	AOR20220004106C202500161
		VS	VS	()	

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103	D-WA/48045/2025	UNION OF INDIA TAHASILDAR OF BHUBANESWAR VS SARAT CHANDRA DAS	SABITA RANJAN PATTNAIK,A.G.A VS	// // 0 //	LOD20240000172C202500446
104	D-WA/48051/2025	TAHASILDAR OF BHUBANESWAR VS SIMITA SAHU	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //	LOD20240000200C202500470
105	D-WA/48106/2025	MANAGING COMMITTEE OF GADIBRAMHA GIRLS VS PURNIMA SWAIN	HARIPROSA KRUMDHA VS	// 0 //	
106	D-WA/48138/2025	STATE OF ODISHA VS KRUPASINDHU BEHERA	SANJAY RATH,A.G.A VS	// 0 //	LOD20240000172C202500447
107	D-WA/48142/2025	STATE OF ODISHA VS RAKESH KUMAR PANDA	PRAVAKAR BEHERA,S.C VS	// 0 //	AOR20220001539C202500006
108	D-WA/48143/2025	STATE OF ODISHA VS KIRTI RANJAN MOHANTY	UMESH CHANDRA BEHERA,A.G.A VS	// 0 //	LOD20240000200C202500471
109	D-WP(C)/48011/2025 WP(C)/33249/2025	MINATI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
110	D-WP(C)/48012/2025 WP(C)/33250/2025	RAM PRASAD SINHA VS COLLECTOR AND DIST.MAGISTRATE NABARANGPUR	JYOTIRMAYA SAHOO VS	// 0 //	
111	D-WP(C)/48013/2025 WP(C)/33367/2025	A.PAPAYA REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
112	D-WP(C)/48015/2025 WP(C)/33342/2025	A. NABIN CHANDRA REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
113	D-WP(C)/48016/2025 WP(C)/33346/2025	A.DILIP KUMAR REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	

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114	D-WP(C)/48017/2025 WP(C)/33349/2025	UCHHAB NAIK VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
115	D-WP(C)/48018/2025	KIRTAN BIHARI MUNDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
116	D-WP(C)/48019/2025	GOLAM HOSSAIN KHAN VS COLLECTOR, JAGATSINGHPUR	SHAIK ABDUL NAYEEM VS	// 0 //	
117	D-WP(C)/48020/2025	BASANT MANJARI PAHI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
118	D-WP(C)/48021/2025	DEBASHIS MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
119	D-WP(C)/48022/2025	BIBHUDUTTA BEHURA VS HDFC BANK LTD	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500121
120	D-WP(C)/48023/2025 WP(C)/33322/2025	SWORUP MOHANTY VS AXIS BANK LTD, KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
121	D-WP(C)/48025/2025 WP(C)/33246/2025	MRUTYUNJAY ROUT VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	
122	D-WP(C)/48027/2025 WP(C)/33311/2025	M/S.NEELACHAL ISPAT NIGAM LTD, JAJPUR VS STATE IMPLEMENTATION AND EVALUATION OFFICER-CUM- LABOUR COMMISSIONER, ODISHA	ADITYA MISHRA VS	// 0 //	
123	D-WP(C)/48028/2025 WP(C)/33334/2025	MR.RADHA MOHAN VS PUNJAB NATIONAL BANK, KHORDHA	RABI NARAYAN MOHANTY VS	// 0 //	
124	D-WP(C)/48030/2025	SEBASHISH NAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
125	D-WP(C)/48031/2025	CHETAN KUMAR TEKARIWAL	SATYA SMRUTI MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/48032/2025	JOINT DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR	KRISHNA CHANDRA SAHU	//	
	WP(C)/33264/2025	TRIBHUBAN DAS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/48033/2025	SUBHASH CHAND BHURA	LALIT KUMAR MAHARANA	//	
	WP(C)/33283/2025	VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/48035/2025	NIDA BANU PARIYANI	HARIPAD MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
129	D-WP(C)/48037/2025	KALPANA SAHOO	TUSAR KANTI PRAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/48039/2025	SANJUKTA PRADHAN	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/48041/2025	MAMATAMAYEE PRADHAN	JITENDRA KUMAR DIGAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/48046/2025	Dr. SANTOSH KU. SAHU	ATUL TRIPATHY	//	AOD20240000618C202500173
	WP(C)/33492/2025	VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/48047/2025	M/S MAA TARINI CONSTRUCTION	KAJAL SAHOO	//	AOR20220001613C202500041
		VS	VS	()	
		SUPERINTENDENT, ANGUL- I RANGE		//	
134	D-WP(C)/48048/2025	SASADHAR NAYAK	SIDHESWAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/48049/2025	LOKNATH PADHI	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/48050/2025	SUMITRA NAG	KODANDA KUMAR BHUYAN	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/48052/2025	STATE OF ODISHA SOMANATH MISHRA VS	SIDHESWAR RATH VS	// // 0	
138	D-WP(C)/48053/2025	THE STATE OF ODISHA NIBAS PANDA VS	PITAMBAR PANDA VS	// // 0	
139	D-WP(C)/48057/2025	STATE OF ODISHA NIRMALA DANI VS	NIRANJAN PANDA VS	// // 0	
140	D-WP(C)/48058/2025	STATE OF ODISHA DR.DIPIKA DASH VS	DURGESH NARAYAN RATH VS	// // 0	
141	D-WP(C)/48059/2025	STATE OF ODISHA CHATISH CHANDRA BAG VS	NIRANJAN PANDA VS	// // 0	
142	D-WP(C)/48061/2025	STATE OF ODISHA SANTOSINI BAG VS	NIRANJAN PANDA VS	// // 0	
143	D-WP(C)/48062/2025	STATE OF ODISHA RAJ KISHROE BAG VS	NIRANJAN PANDA VS	// // 0	
144	D-WP(C)/48066/2025	STATE OF ODISHA JACOB CHARAN LIMA VS	ARJUNA CHARANA BEHERA VS	// // 0	
145	D-WP(C)/48067/2025	PRINCIPAL SECRETARY TO GOVT ST AND SC DEVELOPMENT DEPT, KHORDHA MAA MANIKESWARI B, KALAHANDI VS	AMITABH MISHRA VS	// // 0	
146	D-WP(C)/48068/2025	STATE OF ODISHA BASANTA KUMAR NAIK VS	DURGA PRASAD JENA VS	// // 0	
147	D-WP(C)/48070/2025	STATE OF ODISHA ANANTA GOPAL BEHERA VS	RASHMI KANTA ACHARYA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/48072/2025 WP(C)/33478/2025	MAHESH KUMAR AGARWAL VS AUTHORIZED OFFICER, URBAN COOPERATIVE BANK LTD., CUTTACK	SWAPNIL ROY VS	// ()	AOR20220001600C202500184
149	D-WP(C)/48073/2025	MAYADHAR PADHI VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// ()	
150	D-WP(C)/48074/2025	MOHAMMAD KHURSID ALI VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// ()	
151	D-WP(C)/48075/2025	BAIJANTIMALA PADHY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()	
152	D-WP(C)/48076/2025	TOFAN KUMAR SAHOO VS STATE INFORMATION COMMISSIONER-CUM-2ND APPELLATE AUTHORITY, BBSR	SATYABRATA DASH VS	// ()	
153	D-WP(C)/48077/2025	M/S SANJAY KUMAR PUHAN VS THE ASSISTANT COMMISSIONER OF STATE TAX	UPASANA BAL VS	// ()	AOD20220004095C202500036
154	D-WP(C)/48078/2025	BULU JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// ()	
155	D-WP(C)/48079/2025	UNITED SOLAPATA RAGHUNATHPUR PRIMARY AGRI CULTURE CO-OPERATIVE SOCIETY LTD., NAYAGARH VS STATE OF ODISHA	DEEPIKA KUMAR VS	// ()	
156	D-WP(C)/48080/2025	SANJIB DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// ()	
157	D-WP(C)/48081/2025	AYUSH RAJ SAI VS HINDUSTAN PETROLEUM CORPORATION LTD, SAMBALPUR	HIMANSHU SEKHAR MISHRA VS	// ()	
158	D-WP(C)/48082/2025	UNION OF INDIA VS FULAMANI MAJHI	PRASANNA KUMAR PARHI VS	// ()	
159	D-WP(C)/48083/2025	MAHESH RAM SAHU	SURENDRA KUMAR GARTIA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/33398/2025	VS STATE OF ODISHA	VS	0 //	
160	D-WP(C)/48084/2025	PRATIMA BASTIA VS STATE OF ODISHA	SHILPI SIDHANTA MOHAPATRA VS	// 0 //	
161	D-WP(C)/48088/2025	MRUTYUNJAYA MOHAPATRA VS R.T.O., JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //	
162	D-WP(C)/48090/2025 WP(C)/33480/2025	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, JAGAJPATI VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
163	D-WP(C)/48091/2025	MAMATA SATAPATHI VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	AOD20220003503C202500015
164	D-WP(C)/48092/2025	SABITRI PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500215
165	D-WP(C)/48093/2025	NIRMALA DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
166	D-WP(C)/48095/2025	NARESH SIAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
167	D-WP(C)/48096/2025	M/S BINAPANI ENTERPRISES, JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
168	D-WP(C)/48097/2025	SAROJ KUMAR MOHAPATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //	
169	D-WP(C)/48098/2025	BANDITA NAYAK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
170	D-WP(C)/48099/2025	PRAFULLA KAR VS	SUBASH CHANDRA PANI VS	// 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/48100/2025	STATE OF ODISHA PRAFULLA PANIGRAHI VS	SURIYA NARAYANA SAHU VS	// // ()	AOD20240000242C202500277
172	D-WP(C)/48101/2025	STATE OF ODISHA ASHOK MUTHAMAJHI VS	MANAS KUMAR CHAND VS	// // ()	
173	D-WP(C)/48102/2025	STATE OF ODISHA DR.RAMA NATH ACHARYA VS	SUBHADUTTA ROUTRAY VS	// // ()	
174	D-WP(C)/48104/2025	STATE OF ODISHA BHAGYADHAR BEHERA VS	PRAVASH CHANDRA JENA VS	// // ()	
175	D-WP(C)/48105/2025	BAIDYANATH BAL DR.CHITRA SWAIN VS	SUBHADUTTA ROUTRAY VS	// // ()	
176	D-WP(C)/48107/2025	STATE OF ODISHA DR.SUDHANSU KUMAR MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // ()	
177	D-WP(C)/48109/2025	STATE OF ODISHA KAILASH PANIGRAHI VS	SURIYA NARAYANA SAHU VS	// // ()	AOD20240000242C202500278
178	D-WP(C)/48110/2025	STATE OF ODISHA DR. REKHA DEVI VS	SUBHADUTTA ROUTRAY VS	// // ()	
179	D-WP(C)/48111/2025	STATE OF ODISHA DR.NANDITA MISHRA VS	SUBHADUTTA ROUTRAY VS	// // ()	
180	D-WP(C)/48112/2025 WP(C)/33487/2025	STATE OF ODISHA MINATI SINGH VS	BISWARANJAN MAHARATHA VS	// // ()	
181	D-WP(C)/48113/2025	STATE OF ODISHA DR. UMA CHAND LAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/48114/2025	PRANITA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
183	D-WP(C)/48115/2025	SANDHYARANI TRIPATHY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202500187
184	D-WP(C)/48117/2025	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500240
185	D-WP(C)/48118/2025	M/S CITICON ENGINEERS PVT.LTD, KHURDA VS MURALIDHAR SAHOO	SURYAKANTA DASH VS	// 0 //	
186	D-WP(C)/48119/2025	DR. PUSPAMALA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
187	D-WP(C)/48120/2025	SURESH CHANDRA BARIK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202500080
188	D-WP(C)/48122/2025	DAKTAR SA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
189	D-WP(C)/48123/2025	DIBAKAR DASH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
190	D-WP(C)/48124/2025	RADHANATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
191	D-WP(C)/48127/2025	RAJENDRA NARAYAN SAHOO VS DIRECTOR OF HIGHER EDUCATION, KHURDA	DURGA PRASANA DAS VS	// 0 //	
192	D-WP(C)/48128/2025	DR.LABANGALATA BISOI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
193	D-WP(C)/48129/2025	RAMESH CHANDRA MAHARANA	MAHENDRA KUMAR SAHOO	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
194	D-WP(C)/48132/2025	RAMA CHANDRA KHATUA	DILLIP KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/48133/2025	DR.BIDYUT PRABHA GANTAYAT	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/48135/2025	KAMALA KANTI ACHARYA	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/48137/2025	BIPIN BIHARI DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/48139/2025	SITARAM BUDHI BAMAN BEHERA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
199	D-WP(C)/48140/2025	SATCHIDANANDA BEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/48141/2025	GURUBUX SINGH AHLUWALIA	PITAMBAR JENA	//	
	WP(C)/33486/2025	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WPCRL/35898/2025	MANOJ BISWAL	BRUNDABAN ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WPCRL/35905/2025	TILO GADABA	PRAMOD KUMAR TRIPATHY	//0	
		VS	VS	()	
		DAMBARU GADABA		//	
203	D-ABLAPL/35891/2025	RAJ KUMAR SAHOO	RANJAN KUMAR ROUT	JATNI P.S. /59 /2019	AOR20250000938C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/35906/2025	NEFAUR RAHMAN	PRATIK DASH	DHAMNAGAR /409 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/35915/2025	STATE OF ODISHA SAROJ KUMAR PADHY VS	BIBHU PRASAD DAS VS	// B.SINGHPUR /141 /2025 ()	
206	D-ABLAPL/35917/2025	STATE OF ODISHA SK. JAHANGIR AHEMAD @ SK.MITU VS	SANJAY KUMAR DAS VS	// SORO /940 /2025 ()	
207	D-ABLAPL/35920/2025	STATE OF ODISHA LAXMIDHAR JENA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /304 /2025 ()	
208	D-ABLAPL/35923/2025	STATE OF ODISHA KRUSHNA CHANDRA GAJENDRA VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /318 /2025 ()	
209	D-ABLAPL/35928/2025	STATE OF ODISHA JAGANNATH DUTTA VS	BHARAT JALLI VS	// KANAS /274 /2025 ()	AOD20240000581C202500158
210	D-ABLAPL/35938/2025	STATE OF ODISHA UNA LOKNATH PATRO @ GOPAL VS	SIDDHARTH GOUTAM DAS VS	// BADABAZAR /576 /2025 ()	
211	D-ABLAPL/35942/2025	STATE OF ODISHA ANIMESH SAHOO VS	AKSHAYA SAHOO VS	// / /0 ()	
212	D-ABLAPL/35944/2025	STATE OF ODISHA AJIT KU. SENAPATI @ AJIT SENAPATI VS	SANJIT MISHRA VS	// BASELI SAHI PS /218 /2025 ()	
213	D-ABLAPL/35945/2025	STATE OF ODISHA MOHANLAL @ MAHANLAL MAJHI VS	DHANANJAYA MUND VS	// AMPANI /1 /2025 ()	
214	D-ABLAPL/35947/2025	STATE OF ODISHA SANKARA BHOI VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /276 /2025 ()	
215	D-ABLAPL/35956/2025	STATE OF ODISHA RANJIT SAHU @ CHAKA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// BAISINGA /574 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/35957/2025	DIPTI RANJAN SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /309 /2025 () //	
217	D-ABLAPL/35959/2025	SURYAKANTA NATH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //	
218	D-ABLAPL/35960/2025	CHAITANYA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /322 /2025 () //	
219	D-ABLAPL/35961/2025	HARIPADA MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /319 /2025 () //	
220	D-ABLAPL/35962/2025	SEBATI BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	NANDIPADA /362 /2025 () //	
221	D-ABLAPL/35964/2025	ARUN BINDHANI @ LALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
222	D-ABLAPL/35965/2025	SAFIUL ALI KHAN @ SK. SAFIUL VS STATE OF ODISHA	RAGHUNATH SINGH VS	BALASORE SADAR /339 /2025 () //	
223	D-ABLAPL/35966/2025	SAFAYAT ALI KHAN @ SK. SAFAT VS STATE OF ODISHA	RAGHUNATH SINGH VS	BALASORE SADAR /339 /2025 () //	
224	D-ABLAPL/35978/2025	AMIN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /304 /2025 () //	
225	D-ABLAPL/35979/2025	SATYA PATRI @ SATYA NARAYAN PATRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHADRAK TOWN /189 /2022 () //	
226	D-ABLAPL/35982/2025	TAPAN KUMAR MAJHI VS STATE OF ODISHA	DEBASNAN DAS VS	TANGI /390 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :20/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/28621/2025 CRLMP/1246/2025	PRASANTA MENDULI MP	ASUTOSH MOHANTY	250/2025
2	D-CRLMP/28617/2025 CRLMP/1245/2025	PRASANTA MENDULI MP	ASUTOSH MOHANTY	251/2025
3	D-TRP(C)/42932/2025 TRP(C)/410/2025	SOVARANI CURTIS MP	PADMALOCHAN MOHANTY	445/2025
4	D-CONTC/31161/2024 CONTC/5741/2024	PRAMOD KUMAR KHUNTIA MP		456/2025
5	D-RVWPET/48034/2025 RVWPET/256/2025	RAJESH BISWAL MP	ADV.	456/2025
6	D-CONTC/31141/2024 CONTC/5707/2024	CHINTAMANI SAHOO MP		457/2025
7	D-RVWPET/48134/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	457/2025
8	D-RVWPET/48134/2025 RVWPET/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	458/2025
9	D-MATA/48054/2025 MATA/ /	ANKUR AGARWAL MP	ASIT KUMAR CHOUDHURY	658/2025
10	D-MATA/250/2023 MATA/250/2023	RITANJALI SWAIN MP	SAROJANANDA MISHRA	659/2025
11	D-FAO/43476/2025 FAO/469/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	ABHIRAM KHALI KHAN	1017/2025
12	D-FAO/48029/2025 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBR PRASANTA KUMAR MAHALI	1018/2025
13	D-FAO/16683/2025 FAO/218/2025	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	1019/2025
14	D-FAO/48136/2025 FAO/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1020/2025
15	D-FAO/48136/2025 FAO/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1021/2025
16	D-CRLREV/30230/2025 CRLREV/ /	RAJESH KUMAR GIRI MP	RANJAN KUMAR ROUT	1365/2025
17	D-CRLREV/34744/2025 CRLREV/ /	BIJAYEENI MISHRA@BIJAYINI MISHRA MP	NIRANJAN LENKA	1366/2025
18	D-CRLREV/33959/2025 CRLREV/930/2025	JUGAL KISHORE SAHU MP	NIRANJAN LENKA	1367/2025
19	D-CRLREV/33956/2025 CRLREV/ /	JUGAL KISHORE SAHU MP	NIRANJAN LENKA	1368/2025
20	D-CRLREV/228/2022 CRLREV/228/2022	DINANATH SINGH MP	BIJAYA KUMAR BEHERA 1	1369/2025
21	D-CRLREV/27611/2025 CRLREV/643/2025	GLOBAL AQUA, KOLKATA MP	HRUDANANDA MOHAPATRA	1370/2025
22	D-CRLREV/35980/2025 CRLREV/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	1371/2025
23	D-CRLREV/35980/2025 CRLREV/ /	MADAN MOHAN BISWAL MP	RAJIV KUMAR MAHANTA	1372/2025
24	D-RSA/47355/2025 RSA/588/2025	SUPRABHA PRADHAN MP	PRATYUSHA NAIDU	1594/2025
25	D-RSA/405/2023 RSA/405/2023	SABITRI MAJHI MP	PRASANTA KUMAR SATAPATHY	1595/2025
26	D-CMP/2112/2025	M/S ARCHITECTS COMBINE, KHURDA		

	CMP/164/2025	MP		1908/2025
27	D-CMP/30584/2025	SUDARSAN BARIK	AMITAV TRIPATHY	
	CMP/1163/2025	MP		1909/2025
28	D-CMP/48026/2025	NIHAR RANJAN MOHANTY	RAICHARAN MOHAPATRA	
	CMP/1854/2025	MP		1910/2025
29	D-CMP/48069/2025	JEYPORE EVANGELICAL LUTHARAN CHURCH	CHANDAN MISHRA	
	CMP/ /	MP		1911/2025
30	D-CMP/45860/2025	PRADIPTA KUMAR DAS	MAHESWAR MOHANTY	
	CMP/ /	MP		1912/2025
31	D-CMP/48094/2025	KEDAR TAREI	SANTOSH KUMAR MAHANTY	
	CMP/1863/2025	MP		1913/2025
32	D-CMP/48121/2025	RAJENDRA DAS	AMIT PRASAD BOSE	
	CMP/ /	MP		1914/2025
33	D-ABLAPL/32795/2025	BIPIN BIHARI SETHY		
	ABLAPL/12645/2025	MP		2087/2025
34	D-ABLAPL/31310/2025	PITABAS NAYAK		
	ABLAPL/12006/2025	MP		2088/2025
35	D-ABLAPL/28548/2025	SRIDHAR NAIK @ NAYAK		
	ABLAPL/11058/2025	MP		2089/2025
36	D-ABLAPL/7079/2023	SANDHYARANI SAY	UMA SHANKAR PATEL	
	ABLAPL/7079/2023	MP		2090/2025
37	D-ABLAPL/31724/2025	SAMIR KUMAR DAS		
	ABLAPL/12216/2025	MP		2091/2025
38	D-ABLAPL/31725/2025	UTTAM KUMAR DANDPAT		
	ABLAPL/12206/2025	MP		2092/2025
39	D-ABLAPL/29262/2025	SK ZAFAR	SATYANARAYAN MISHRA	
	ABLAPL/11343/2025	MP		2093/2025
40	D-ABLAPL/24287/2025	ASHATITA SAHOO		
	ABLAPL/9520/2025	MP		2094/2025
41	D-ABLAPL/28914/2025	MANOJ REDDY @ KUNA REDDY		
	ABLAPL/11288/2025	MP		2095/2025
42	D-CRLA/35895/2025	MANDALU BALU @ MANDALA BALU	DEVASHIS PANDA	
	CRLA/ /	MP		3197/2025
43	D-CRLA/35895/2025	MANDALU BALU @ MANDALA BALU	DEVASHIS PANDA	
	CRLA/ /	MP		3198/2025
44	D-CRLA/26744/2024	BABU@BASANTA@HEMANTA SWAIN	NETRANANDA BISWAL	
	CRLA/1021/2024	MP		3199/2025
45	D-CRLA/35943/2025	NARESH BAGH	BYOMOKESH SAHOO	
	CRLA/ /	MP		3200/2025
46	D-CRLA/35943/2025	NARESH BAGH	BYOMOKESH SAHOO	
	CRLA/ /	MP		3201/2025
47	D-CRLA/35943/2025	NARESH BAGH	BYOMOKESH SAHOO	
	CRLA/ /	MP		3202/2025
48	D-CRLA/35958/2025	RAGHUNATH MALLICK	MANAS KUMAR CHAND	
	CRLA/ /	MP		3203/2025
49	D-CRLA/35958/2025	RAGHUNATH MALLICK	MANAS KUMAR CHAND	
	CRLA/ /	MP		3204/2025
50	D-CRLA/35973/2025	ADITYA KUMAR ROUT @ GUDU	ACHYUTANANDA PATTANAIAK	
	CRLA/ /	MP		3205/2025
51	D-CRLA/35973/2025	ADITYA KUMAR ROUT @ GUDU	ACHYUTANANDA PATTANAIAK	
	CRLA/ /	MP		3206/2025
52	D-CRLA/17806/2025	BLARAM@BALIA@BALARAM BEHERA	RAJENDRA NARAYAN ROUT	
	CRLA/771/2025	MP		3207/2025
53	D-CRLMC/14032/2024	RAHUL PRADHAN	SUSANTA KUMAR LENKA	
	CRLMC/1807/2024	MP		3468/2025
54	D-CRLMC/34021/2025	THABIR@THABIRA NAIK	HIMANSHU BHUSAN DASH	
	CRLMC/4705/2025	MP		3469/2025
55	D-CRLMC/31304/2025	MD. FIRDOS @ PAPU		
	CRLMC/4221/2025	MP		3470/2025
56	D-CRLMC/35910/2025	KALIA @ MANOJ KUMAR SAHOO	SOURAV DAS	
	CRLMC/ /	MP		3471/2025
57	D-CRLMC/23691/2025	BIJAYA KUMAR MAJHI		
	CRLMC/3053/2025	MP		3472/2025

58	D-CRLMC/35913/2025 CRLMC/ /	SOMANATH MISHRA MP	SIDHESWAR RATH	3473/2025
59	D-CRLMC/32356/2025 CRLMC/4400/2025	DAMODAR PRADHANI MP	RAJIB RATH	3474/2025
60	D-CRLMC/35927/2025 CRLMC/4900/2025	SASHIKANTA MOHANTY MP	ANJAN KUMAR BISWAL	3475/2025
61	D-CRLMC/35922/2025 CRLMC/ /	SUKANTA KUMAR JENA MP	PRASANNA KUMAR PANI	3476/2025
62	D-CRLMC/35952/2025 CRLMC/ /	SUBHAM KUMAR MP	SANGRAM KESHARI MISHRA	3477/2025
63	D-CRLMC/34116/2025 CRLMC/4697/2025	ARUN SWAIN MP	SANDIPANI NAYAK	3478/2025
64	D-WA/47574/2025 WA/1834/2025	BALARAM SWAIN MP	P.ANUP DASH	4512/2025
65	D-WA/48045/2025 WA/ /	TAHASILDAR OF BHUBANESWAR MP	SABITA RANJAN PATTNAIK,A.G.A	4513/2025
66	D-WA/48045/2025 WA/ /	TAHASILDAR OF BHUBANESWAR MP	SABITA RANJAN PATTNAIK,A.G.A	4514/2025
67	D-WA/48051/2025 WA/ /	TAHASILDAR OF BHUBANESWAR MP	SABITA RANJAN PATTNAIK,A.G.A	4515/2025
68	D-WA/48051/2025 WA/ /	TAHASILDAR OF BHUBANESWAR MP	SABITA RANJAN PATTNAIK,A.G.A	4516/2025
69	D-WA/48106/2025 WA/ /	MANAGING COMMITTEE OF GADIBRAMHACHARIERNSCHHOLA SCHOOL, KHURDHA MP		4517/2025
70	D-WA/48106/2025 WA/ /	MANAGING COMMITTEE OF GADIBRAMHACHARIERNSCHHOLA SCHOOL, KHURDHA MP		4518/2025
71	D-WA/48138/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4519/2025
72	D-WA/48138/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	4520/2025
73	D-WA/48142/2025 WA/ /	STATE OF ODISHA MP	PRAVAKAR BEHERA,S.C	4521/2025
74	D-WA/48142/2025 WA/ /	STATE OF ODISHA MP	PRAVAKAR BEHERA,S.C	4522/2025
75	D-WA/48142/2025 WA/ /	STATE OF ODISHA MP	PRAVAKAR BEHERA,S.C	4523/2025
76	D-WA/48143/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHERA,A.G.A	4524/2025
77	D-WA/48143/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHERA,A.G.A	4525/2025
78	D-WP(C)/13195/2024 WP(C)/8533/2024	SHADEV NAIK MP	DILLIP KUMAR MOHAPATRA	20909/2025
79	D-WP(C)/13192/2024 WP(C)/8592/2024	PINKI NAYAK MP	DILLIP KUMAR MOHAPATRA	20910/2025
80	D-WP(C)/13184/2024 WP(C)/8110/2024	MANOJ PATRA MP	DILLIP KUMAR MOHAPATRA	20911/2025
81	D-WP(C)/48013/2025 WP(C)/33367/2025	A.PAPAYA REDDY MP	ASHOK KUMAR DAS	20912/2025
82	D-WP(C)/48015/2025 WP(C)/33342/2025	A. NABIN CHANDRA REDDY MP	ASHOK KUMAR DAS	20913/2025
83	D-WP(C)/48016/2025 WP(C)/33346/2025	A.DILIP KUMAR REDDY MP	ASHOK KUMAR DAS	20914/2025
84	D-WP(C)/48017/2025 WP(C)/33349/2025	UCHHAB NAIK MP	SAILAZA NANDAN DAS	20915/2025
85	D-WP(C)/42920/2025 WP(C)/30080/2025	ASHUTOSH MOHAPATRA MP	CHIRANJEEV BIDYABHUSHAN	20916/2025
86	D-WP(C)/11363/2025 WP(C)/8163/2025	SACHIN KUMAR SAHOO MP	MR.DURGA PRASAD NANDA, M/S.SUBHANKAR ROUT	20917/2025
87	D-WP(C)/48021/2025 WP(C)/ /	DEBASHIS MOHANTY MP	BISHNU PRASAD PRADHAN	20918/2025
88	D-WP(C)/48023/2025 WP(C)/33322/2025	SWORUP MOHANTY MP	PRASANTA KUMAR SATAPATHY	20919/2025
89	D-WP(C)/48025/2025	MRUTYUNJAY ROUT	RAJIV KUMAR MAHANTA	

	WP(C)/33246/2025	MP		20920/2025
90	D-WP(C)/48027/2025 WP(C)/33311/2025	M/S.NEELACHAL ISPAT NIGAM LTD, JAJPUR MP	ADITYA MISHRA	20921/2025
91	D-WP(C)/48028/2025 WP(C)/33334/2025	MR.RADHA MOHAN MP	RABI NARAYAN MOHANTY	20922/2025
92	D-WP(C)/48032/2025 WP(C)/33264/2025	TRIBHUBAN DAS MP	KRISHNA CHANDRA SAHU	20923/2025
93	D-WP(C)/48033/2025 WP(C)/33283/2025	SUBHASH CHAND BHURA MP	LALIT KUMAR MAHARANA	20924/2025
94	D-WP(C)/10383/2015 WP(C)/10383/2015	PRAMILA BEHERA MP		20925/2025
95	D-WP(C)/48039/2025 WP(C)/ /	SANJUKTA PRADHAN MP	JITENDRA KUMAR DIGAL	20926/2025
96	D-WP(C)/48041/2025 WP(C)/ /	MAMATAMAYEE PRADHAN MP	JITENDRA KUMAR DIGAL	20927/2025
97	D-WP(C)/18485/2014 WP(C)/18485/2014	INDUMATI MOHAPATRA MP	M/S.R.P.KAR, ADITYA N. RAY	20928/2025
98	D-WP(C)/18485/2014 WP(C)/18485/2014	INDUMATI MOHAPATRA MP	M/S.R.P.KAR	20929/2025
99	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	20930/2025
100	D-WP(C)/43213/2025 WP(C)/30165/2025	HIMADRI BISWAL MP	PRAMOD KUMAR ROUT	20931/2025
101	D-WP(C)/44510/2025 WP(C)/31592/2025	ADARSH ACHARYA MP	SAMEER KUMAR DAS	20932/2025
102	D-WP(C)/48048/2025 WP(C)/ /	SASADHAR NAYAK MP	SIDHESWAR RATH	20933/2025
103	D-WP(C)/47513/2025 WP(C)/33021/2025	PRATIMA MISHRA MP	BANAMALI SAHOO	20934/2025
104	D-WP(C)/8778/2023 WP(C)/8778/2023	SARMISTA SAHOO MP		20935/2025
105	D-WP(C)/35433/2025 WP(C)/24524/2025	GOURI BEHERA MP	NIRANJAN PANDA	20936/2025
106	D-WP(C)/48066/2025 WP(C)/ /	JACOB CHARAN LIMA MP	ARJUNA CHARANA BEHERA	20937/2025
107	D-WP(C)/48067/2025 WP(C)/ /	MAA MANIKESWARI B, KALAHANDI MP	AMITABH MISHRA	20938/2025
108	D-WP(C)/48073/2025 WP(C)/ /	MAYADHAR PADHI MP	SHAMBHU CHARAN NATH SHARMA	20939/2025
109	D-WP(C)/48072/2025 WP(C)/33478/2025	MAHESH KUMAR AGARWAL MP	SWAPNIL ROY	20940/2025
110	D-WP(C)/48078/2025 WP(C)/ /	BULU JENA MP	SAIBRATA RATH	20941/2025
111	D-WP(C)/18625/2014 WP(C)/18625/2014	NIRANJAN PRADHAN MP	M/S.MAHESWAR MOHANTY	20942/2025
112	D-WP(C)/48080/2025 WP(C)/ /	SANJIB DHAL MP	SAIBRATA RATH	20943/2025
113	D-WP(C)/48083/2025 WP(C)/33398/2025	MAHESHRAM SAHU MP	SURENDRA KUMAR GARTIA	20944/2025
114	D-WP(C)/29719/2025 WP(C)/20924/2025	HARESH PODHA MP	AKSHAYA KUMAR NAYAK	20945/2025
115	D-WP(C)/48077/2025 WP(C)/ /	M/S SANJAY KUMAR PUHAN MP	UPASANA BAL	20946/2025
116	D-WP(C)/48090/2025 WP(C)/33480/2025	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI MP		20947/2025
117	D-WP(C)/48097/2025 WP(C)/ /	SAROJ KUMAR MOHAPATRA MP	BESURA DAS	20948/2025
118	D-WP(C)/47851/2025 WP(C)/ /	M/S.TRUE EDIFICE PRIVATE LTD, CUTTACK MP	KUVRAJ PAREKH	20949/2025
119	D-WP(C)/48101/2025 WP(C)/ /	ASHOK MUTHAMAJHI MP	MANAS KUMAR CHAND	20950/2025
120	D-WP(C)/48104/2025 WP(C)/ /	BHAGYADHAR BEHERA MP	PRAVASH CHANDRA JENA	20951/2025

121	D-WP(C)/42215/2025 WP(C)/29763/2025	PADMALAVA NAHAK MP	SANDIPANI NAYAK	20952/2025
122	D-WP(C)/48112/2025 WP(C)/33487/2025	MINATI SINGH MP	BISWARANJAN MAHARATHA	20953/2025
123	D-WP(C)/26315/2023 WP(C)/26315/2023	BISHNU NAYAK MP	ADITYA MISHRA	20954/2025
124	D-WP(C)/23947/2024 WP(C)/13778/2024	M/S KAMDHENU TRADING CO., RAIPUR MP	MANAS KUMAR CHAND	20955/2025
125	D-WP(C)/31375/2025 WP(C)/21878/2025	M/S. BADACHANDRA FUEL PUMP, KHURDA MP	HIMALABALA JENA	20956/2025
126	D-WP(C)/48118/2025 WP(C)/ /	M/S CITICON ENGINEERS PVT.LTD, KHURDA MP	SURYAKANTA DASH	20957/2025
127	D-WP(C)/48118/2025 WP(C)/ /	M/S CITICON ENGINEERS PVT.LTD, KHURDA MP	SURYAKANTA DASH	20958/2025
128	D-WP(C)/48123/2025 WP(C)/ /	DIBAKAR DASH MP	KOUSIK ANANDA GURU	20959/2025
129	D-WP(C)/48132/2025 WP(C)/ /	RAMA CHANDRA KHATUA MP	DILLIP KUMAR ROUT	20960/2025
130	D-WP(C)/48120/2025 WP(C)/ /	SURESH CHANDRA BARIK MP	RITURANJAN CHHOTARAY	20961/2025
131	D-WP(C)/48139/2025 WP(C)/ /	SITARAM BUDHI BAMAN BEHERA MP	RAGHUNATH DASMOHAPATRA	20962/2025
132	D-WP(C)/14644/2017 WP(C)/14644/2017	SULATA SENAPATI MP	M/S.BRAJABANDHU BISWAL	20969/2025